

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. 391
ANSWERED ON 05.02.2024

LOW ENROLMENT RATE IN INDUSTRIAL TRAINING INSTITUTES

391: DR. AMAR SINGH

Will the Minister of Skill Development and Entrepreneurship be pleased to state:

- (a) whether the Government has maintained information on employment outcomes of graduates of all Industrial Training Institutes (ITIs) and if so, the details thereof;
- (b) whether it is a fact that enrolment rate in ITIs is decreasing;
- (c) if so, the details thereof and the reasons therefor; and
- (d) measures taken by the Government to meet the increasing demand of Craft Instructor Training Scheme (CITS) trained instructors at ITIs?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJEEV CHANDRASEKHAR)

(a) No, Sir. There is no centralized data base about employment of candidates after completing their course in ITIs.

However, as per report of a tracer study of ITI pass outs, conducted by the Ministry of Skill Development and Entrepreneurship (MSDE) through an Independent Agency and published in 2018, about 63.5 % of ITI Graduates are employed out of which 6.7 % are self-employed.

(b) & (c) No, Sir. Enrollment rate in ITIs is observed to be increasing in last three academic sessions, i.e., from session 2021-22 to 2023-24. Seats available, admissions and enrolment rate in ITIs in last three years, i.e., from session 2021-22 to 2023-24 is attached at **Annexure-I**.

The issue of low enrolment in ITIs is being monitored closely by MSDE and following steps have been taken to increase enrolment in ITIs:

- i. The admission calendar is provided well in advance before start of each training session to enable State/UTs for maximum utilization of seats.
- ii. State Skill Development & Entrepreneurship Committees (SSDEC) have been constituted at each State/UT level to ensure adequate publicity in schools, with an intent to reach-out to students completing class X.

- iii. SSDEC is also entrusted with responsibility to make efforts for filling up vacant seats by walk-in-admission of eligible candidates after admission schedule.
- iv. The course curriculum is also updated regularly to incorporate the latest technological equipment and industry requirements so that relevancy of skills imparted to trainees in ITIs can be maintained and ITIs remain aspirational.
- v. The Dual System of Training (DST) and Flexi MoU Schemes have been introduced wherein a large portion of training is 'hands on' and is provided in the industry itself for better industry exposure of trainees, thereby enhancing employability of ITI trainees.
- vi. Apart from these, regular stakeholder consultations are also done to improve enrolment of trainees in ITIs.

(d) MSDE implements Craft Instructor Training Scheme (CITS) with an objective to provide comprehensive training in both hands-on skills and training methodology to the instructor trainees to make them conversant with techniques for training skilled manpower for the industry. There are several pathways for instructor training:

- i. CITS is offered through a network of 33 National Skill Training Institutes (NSTIs) (19 Women & 14 General) & 121 Institute for Training of Trainers (IToTs) (110 State Govts & 11 Private owned) across the country. State-wise list of number of trainees trained under CITS during the last three years i.e., from session 2020-21 to session 2022-23 is attached at ***Annexure-II***.
- ii. In the year 2022, to strengthen CITS scheme, MSDE has allowed the State Governments to start regular courses under CITS as well as courses for the candidates under 'Recognition of Prior Learning (RPL)' in the Model/ Nodal ITIs by converting their existing Government ITIs into IToTs. The scheme to convert Government ITIs to IToTs is an ongoing scheme and approval for affiliations are being conveyed, on receipt of the proposal(s) from the States.
- iii. For certification of in-service instructors (with minimum 03 years of experience in an ITI), RPL scheme is being implemented since the year 2019. The provision of RPL under CITS enables the qualified instructors to obtain requisite certification. A total of 8,407 instructors have been certified under RPL-CITS since the year 2019.

Annexure – I

Annexure referred to in reply to part (b & c) of Lok Sabha Unstarred Question number 391 answered on 05.02.2024.

Seats available, admissions and enrolment rate in ITIs in last three years, i.e., from session 2021-22 to 2023-24

Session	Government ITI			Private ITI			Total		
	Seats available	Admissions	Enrollment rate (%)	Seats available	Admissions	Enrollment rate (%)	Seats available	Admissions	Enrollment rate (%)
2021-22	10,08,546	5,41,832	53.73	16,36,385	6,84,019	41.81	26,44,931	12,25,851	46.35
2022-23	10,12,394	5,88,019	58.09	16,37,973	6,62,645	40.46	26,50,367	12,50,664	47.19
2023-24	9,77,392	5,98,047	61.19	16,31,528	7,27,981	44.62	26,08,920	13,26,028	50.83

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question number 391 answered on 05.02.2024.

State-wise list of number of trainees trained under CITS during the last three years i.e., from session 2020-21 to 2022-23.

Sr. No.	State / UT	Session 2020-21	Session 2021-22	Session 2022-23
1.	Andhra Pradesh	0	0	20
2.	Bihar	18	19	88
3.	Chhattisgarh	0	0	98
4.	Goa	0	17	23
5.	Gujarat	109	99	98
6.	Haryana	847	899	950
7.	Himachal Pradesh	94	88	251
8.	Jammu and Kashmir	22	25	78
9.	Jharkhand	48	38	50
10.	Karnataka	364	264	326
11.	Kerala	168	76	102
12.	Madhya Pradesh	307	211	249
13.	Maharashtra	654	520	655
14.	Meghalaya	32	22	29
15.	Odisha	236	225	342
16.	Puducherry	18	10	0
17.	Punjab	1,190	1,449	982
18.	Rajasthan	648	554	1,755
19.	Tamil Nadu	832	599	527
20.	Telangana	426	344	458
21.	Tripura	0	0	30
22.	Uttar Pradesh	1,738	1,708	1,838
23.	Uttarakhand	521	405	423
24.	West Bengal	796	567	624
Grand Total		9,068	8,139	9,996

* The 2023-24 session is currently underway, with 10,208 trainees admitted under CITS at NSTIs and IToTs.
